शिक्षा तथा वैज्ञानिक गवेषणा मंत्री (मौलाना भ्रबल कलाम भ्राजाद): भारतीय तेल-बीज समिति ने वित्त दे कर जो गवेगणा योजना बनाई है उसने इस सम्बन्ध में धानी से निकाले गये मंगफली के तेल की पौष्टिकता का चरबी के हर स्तर पर परीक्षण किया है। इन प्रारम्भिक प्रयोगों से पता चलता है कि चरबी के हलके स्तर में चरबी की ग्राधिक श्रनपात में कार्य-क्षमता (high fat efficiency ratio) ग्रीर ग्रधिक पाचक शक्ति होती है भीर हड़ियों में कैलिसियम की मात्रा भी प्रतिशत ग्रधिक पहुंचती है। चरबी के कई स्तरों पर गर्दे (लीवर) तथा शारीरिक मित्त (कोलेस्टरोल) पर कुछ ग्रसर नहीं पडता । अभी तिल के तेल पर कार्य प्रारम्भ नहीं हुग्रा।

†[THE MINISTER OF EDUCATION SCIENTIFIC RESEARCH (MAULANA ABUL Kalam Azad): Under a research scheme financed by Seeds Committee, the Indian Oil ghani-pressed groundnut oil has been nutritionally tested at different fat levels in the Institute. These initial experiments show that lower fat levels possess high efficiency ratio, and high digestibility coefficient and also reserves of higher percentage of calcium in bones. Different fat evels had no effect on the liver reserves of total and free cholesterol. Work on til oil has not yet been taken up.]

STATEMENT RE A SUPPLEMENT-ARY TO STARRED QUESTION NO. 257, ANSWERED ON THE 26TH AUGUST, 1957

GRANT OF EXTENSION OF GOVERNMENT
SERVICE

Mr. DEPUTY CHAIRMAN: Mr. Datar to make a statement.

SHRI AMOLAKH CHAND (Uttar Pradesh): Sir, before Mr. Datar makes the statement, I have to make a submission.

MR. DEPUTY CHAIRMAN: Later, I will call you later.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHREED. N. DATAR): To a supplementary question put by Dr. Shrimati Secta Parmanand in connection with Starred Question No. 257 by Shri Amolakh Chand in the Rajya Sabha on the 26th August, 1957, I gave the following reply:

"When the extension is for a period below one year, then naturally it is open to the Ministries to consider this question but, if it is for a longer period, then the U.P.S.C. also is consulted."

I now find that the above reply requires to be amended as stated below:

"Consultation with the Union Public Service Commission is required only in cases of re-employment for periods exceeding one year. For the reasons contained in the Government Memorandum on the 4th Report of the Union Public Service Commission, placed on the Table of the House on the 27th September, 1955, the Commission are no longer consulted in regard to grant of extension of service."

## PAPERS LAID ON THE TABLE

Appropriation Accounts (Posts and Telegraphs), 1955-56 and Audit Report thereon

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Sir, I beg to lay on the Table under clause (I) of article 151 of the Constitution, a copy of the Appropriation Accounts (Posts and Telegraphs). 1955-56 and the Audit Report, 1957 (Part II) thereon. [Placed in Library. See No. S-262/57.]